

**SHRI PURUSHOTTAM KAKODKAR** : May I know from the hon. Minister whether it is a fact that the Indian Space Research Organisation has proposed that India should explore the potentialities of space telecommunication techniques and that India can deploy Indian satellites cent per cent by 1980 and, if that is so, whether the Government has given top priority to this?

**THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA)** : The Communications Minister is not dealing with this question. May be put to the concerned Ministry.

**SHRI VISHWANATH PRATAP SINGH** : I would like to know from the hon. Minister whether the delay in the augmentation of the exchange capacity of the satellite earth complex at Arvi has been mainly due to the non-receipt of quotation from the Indian Telephone Industries and their collaborators in Belgium and, if so, what steps are being taken to make amends for this delay.

**SHRI H. N. BAHUGUNA** : In the matter of supply of equipment there is no delay.

**SHRI RAJA KULKARNI** : Is the satellite communication service available to the private commercial firms and if so how many commercial firms have registered for its use?

**SHRI H. N. BAHUGUNA** : The telex communication is available to private commercial firms; we do not deny it to any person who wants to have it.

#### Payment of compensation to former Rulers

\*148. **SHRI S. M. BANERJEE** : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the reasons for giving compensation to former Rulers after the abolition of their privy purses;

(b) whether this decision has been taken without consulting the Parliament; and

(c) if so, the reasons for the same?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT)** : (a) to (c). The question of payment of compensation to the former Rulers on the abolition of their privy purses does not arise. However, Government propose to pay them lump-sum *ex-gratia* amounts in cash to enable them to adjust themselves to the changed circumstances.

**SHRI S. M. BANERJEE** : The second part of my question is whether this decision has been taken without consulting Parliament. In the reply they say that they propose to pay them some amount. Before taking a final decision on this matter, would the Government take this House into confidence and see that whatever is paid is approved by this House? We are against payment of any compensation. Will they take the House into confidence?

**SHRI PILOO MODY** : It is not compensation; it is bribe.

**SHRI K.C. PANT** : Certainly whatever amount is paid will come out of authorisation by Parliament. Before it is paid there will be supplementary demands before the House and the House will have a chance to discuss and thereafter only payments will be made.

**SHRI S. M. BANERJEE** : The hon. Minister and also the Prime Minister know the views of certain political parties. Would they call a meeting of representatives of various political parties before taking a decision in the matter?

**SHRI K. C. PANT** : As I said the House will have a chance to discuss this matter. Supplementary demands will be brought before the House and all aspects of the question can be gone into at that time. As at present we have no proposal to call a meeting. (Interruptions.)

**MR. SPEAKER** : He has given a categorical reply.

**SHRI S. M. BANERJEE** : Some amount will be given. What is the basis of that amount? We want to discuss that basis.

**SHRI K. C. PANT** : Everything will come up here.

**SHRI P. R. SHENOY :** Is there any proposal to permit the Maharaja of Mysore to sell his palace in Mysore State?

**MR. SPEAKER :** That is not relevant to this question.

श्री सरज पाण्डे : अध्यक्ष महोदय, प्रश्न यह था कि सिद्धान्त रूप में उन को मुआवजा देने की बात पार्लियामेंट में तय की जाय या न की जाय इस का उत्तर मंत्री महोदय ने नहीं दिया। मंत्री महोदय के उत्तर में ऐसा मालूम होता है कि सरकार ने निश्चय कर लिया है कि उनको पैसा दिया जाय। मैं जानना चाहता हूँ कि उनको पैसा देने से पहले क्या हम सदन में ऐसी बहस होगी कि उनको पैसा दिया जाय या नहीं दिया जाय, यदि दिया जाय तो कितना पैसा दिया जाय? क्या सरकार को मालूम है कि किस के पास कितना धन है? इन में बहुत से ऐसे लोग हैं जिन के पास खरबों और खरबों की सम्पत्ति है, ऐसे लोगों को धन देने की आवश्यकता नहीं है—क्या इस सिद्धान्त पर विचार किया जायेगा ?

श्री कृष्ण चन्द्र पन्त : मैंने उत्तर में कहा है कि मुआवजा का तो प्रश्न नहीं उठता, एक्स-ग्रेशिया लम्प-सम की बात है जो कि मुआवजा नहीं है। बाकी बातों पर यहाँ बहस हो जायगी कि इस का क्या आधार होना चाहिये, क्यों नहीं होना चाहिये। उस वक्त सब को आजादी होगी कि अपनी अपनी राय सामने रखें।

**SHRI R. S. PANDEY :** The hon. Minister said that some lump sum amount has to be paid. Since the purse has been abolished, if some amount has to be paid from where will the money come? So, may I know whether the government is seriously thinking of giving them only one rupee as token compensation, so far as ex-rulers are concerned?

**MR. SPEAKER :** Shri Dinen Bhattacharyya.

श्री दिनेन भट्टाचार्य : यहाँ पर यह बात सीधी मालूम हो गई है कि सरकार उल्टे रास्ते से अपनी नाक दिखलाती है। इस का मतलब है कि आप कम्पन्सेशन देना चाहते हैं और इस बीच में जब तक आप इस सिद्धान्त को लायेंगे इन राजाओं ने अपनी सम्पत्ति को बाहर दुनिया के देशों में भेजा है और भेज रहे हैं। क्या हम के बारे में कोई जांच पड़ताल की गई है कि कितना रुपया बाहर के मुल्कों में ट्रांसफर किया गया है ?

श्री कृष्ण चन्द्र पन्त : किस का कितना धन बाहर है यह एक सामान्य सवाल है। विदेशी मुद्रा की बाहर की होल्डिंग्स के संबंध में मैं नहीं कह सकता कि फाइनेन्स मिनिस्ट्री के पास क्या क्या आकड़े हैं। यह सवाल फाइनेन्स मिनिस्ट्री से संबंध रखता है, लेकिन आम तौर पर किस की क्या होल्डिंग्स हैं, इस की सूचना ...

श्री दिनेन भट्टाचार्य : उन्होंने बाहर भेजा है।

श्री कृष्ण चन्द्र पन्त : बाहर तो रहेगा ही।

**SHRI DINEN BHATTACHARYYA :** What amount has been sent by them to foreign countries?

श्री कृष्ण चन्द्र पन्त : अगर आप अंग्रेजी में पूछते तो मैं अंग्रेजी में जवाब देता और आप समझ लेंते। मैं यह कहना चाहता हूँ कि जो बाहर भेजेगा वह बाहर रहेगा। कितनी विदेशी मुद्रा बाहर है, इस चीज के आकड़े वित्त मंत्रालय से पूछे जाय।

#### Creation of All-India Services in Health, Engineering, Education and Agriculture

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\*154. **SHRI ARJUN SETHI :**  
**SHRI PILOO MODY :**

Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to create All-India Services in Health,